

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 219- IA 07 of 2022
In
CP(IB) 342 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on ..22/02/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunal Vaishnav, Adv.
For the Respondent : Mr. Yuvraj Thakore, Adv.
For Omkara Assets
Reconstruction Pvt. Ltd. : Mr. Tanuj Sud, Adv. Mr. Ajay Kumar, Adv.
: Ms. Harshita Ahluwalia, Adv. & Mr. Stut Vatsa, Adv.

ORDER

IA 07 of 2022

Matter stands adjourned to 21.04.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**